



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2011-12/ 358

DBOD. AML. No. 10874 /14.06.001/2011-12

January 20, 2012

**The Chairman / CEOs of all Scheduled Commercial Banks (Excluding RRBs)/  
Local Area Banks / Financial Institutions**

Dear Sir,

**Implementation of UNSCR 1929(2010) on Non-proliferation  
Government of India Order of November 04, 2011**

Please find enclosed a [copy of Ministry of External Affairs Order dated November 4, 2011](#) published in the Gazette of India on implementation of United Nations Security Council Resolution 1929(2010).

2. Utmost care should be taken by banks to ensure to cross check all account opening applications and transactions carried out in the existing accounts with the list of individuals / entities enlisted in the Gazette and report those accounts to Reserve Bank of India and Financial Intelligence Unit-India which bear resemblance with the individuals / entities listed therein.

3. Compliance Officer/Principal Officer should acknowledge receipt of this circular letter.

Yours faithfully,

(S. K. Jha)  
Deputy General Manager

Encl: As above